

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1540
ANSWERED ON:02.12.2005
ATHIRAPPILLY HYDEL POWER PROJECT
Sujatha Smt. C.S.

Will the Minister of POWER be pleased to state:

- (a) whether clearance has been given to the Athirappilly Hydel Power Project in Kerala;
- (b) if so, the present status of the project;
- (c) whether detailed study has been undertaken to ascertain the environmental/ecological impact of this project;
- (d) if so, the details thereof; and
- (e) the time by which the project is expected to be operational?

Answer

THE MINISTER OF POWER (SHRI P.M. SAYEED)

- (a) : The necessary clearances namely, environmental & forest clearances from Ministry of Environment & Forests (MoEF) and techno-economic clearance from Central Electricity Authority for implementation of Athirappilly Hydro Electric Project (163 MW = 2 x 80 MW + 2x1.5 MW) in Kerala have been accorded.
- (b) : Kerala State Electricity Board who are implementing the project have informed that the `letter of award` for the works has been awarded to the consortium of M/s. Hindustan Construction Company (HCC) and M/s. Bharat Heavy Electricals Ltd. (BHEL).
- (c) : Yes, Sir.
- (d) : A Comprehensive Environmental Impact Assessment (CEIA) study has been conducted to ascertain the environmental/ecological impact of the project. In addition to this, studies have also been carried out on the physical status of the reservoirs (such as siltation, power generation against installed capacity) and catchment area with treatment plan for all upstream reservoirs.
- (e) : The project is expected to be operational during 2008-09.